

(7)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
- CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : S. Venkatesh & another
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. H. KARTHEK SESHADRE
V. HARE KUMAR
FOR DYER & THOMAS

FOR PETITIONER

V. Hare Kumar

2. M. ROUSHAN ATIQ
SOY HARISHANKAR MANT

RESPONDENT

M. Roshan Atiq

ORDER

Counsel for both the parties present, prayed for time to seek instructions from their clients. At request, time is enlarged. Put up on **15.02.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)